

(16)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A.NO.3000/97

New Delhi, this the 31st day of May, 2000.

HON'BLE MRS. LAKSHMI SWAMINATHAN, MEMBER (J)
HON'BLE MR. H.O. GUPTA, MEMBER (A)

Vedvir Singh, S/O Sh. Vijinder Singh,
Working as Electric Asstt. in the Chief
Crew Controller (OPTG), Northern Railway,
Ghaziabad Shed, Ghaziabad.

.....Applicant.

(By Advocate: None for the applicant)

VERSUS

1. Union of India : Through The
General Manager, Northern
Railway, Baroda House, New Delhi.
2. The Divisional Personnel Officer,
Northern Railway, State Entry
Road, New Delhi - 110 001.
3. Senior Divisional Mechanical
Engineer-I, DRM's Office, State
Entry Road, New Delhi - 110 001.
4. The Divisional Railway Manager,
Northern Railway, New Delhi.

...Respondents.

(By Advocate: Sh. R.L.Dhawan)

O R D E R (ORAL)

Hon'ble Mrs. Lakshmi Swaminathan, M (J):

None for the applicant even on the second call.

This case has appeared at Sl.No.6 of today's
cause list. In the facts and circumstances of the case,
it appears that the applicant is no longer interested in
pursuing the case and the OA is accordingly dismissed for
default and non-prosecution. No order as to costs.


(H.O. Gupta)
Member (A)

/sunil/


(Mrs. Lakshmi Swaminathan)
Member (J)